

DIVISION BENCH  
COURT - I

S-13

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/199(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>PARASHAR COKE PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 10</b>

Appearance via video conference/physically

Mr. Akash Sharma, Adv.

] For Applicant

**ORDER**

1. Ld. Counsel for the applicant present.
2. At request, post this matter on **29.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)